

NON-REPORTABLE

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

SPECIAL LEAVE PETITION (CIVIL) NO. 4636 OF 2020

M/S. ASVA POWER SYSTEMS INDIA
PVT. LTD.

...PETITIONER(S)

VERSUS

COMMISSIONER, DIRECTORATE OF
LOGISTICS & ANR.

...RESPONDENT(S)

ORDER

Deepak Gupta, J.

Order dated 28.02.2020 passed in Special Leave Petition (Civil) No.5472 of 2020 arising out of Special Leave Petition (Civil) Diary No. 1321 of 2020 shall be treated as the order passed in this petition also.

.....**J.**
(Deepak Gupta)

.....**J.**
(Aniruddha Bose)

New Delhi
March 17, 2020